

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO.1360
TO BE ANSWERED ON 30.07.2024**

IMPLEMENTATION OF SHRESHTA SCHEME

1360 SMT. SMITA UDAY WAGH:

SHRI BASAVARAJ BOMMAI:

DR. JAYANTA KUMAR ROY:

SHRI PRADEEP KUMAR SINGH:

SHRI DEVENDRA SINGH ALIAS BHOLE SINGH:

SHRI VIJAY KUMAR DUBEY:

SHRI CHUDASAMA RAJESHBHAI NARANBHAI:

SMT. SANGEETA KUMARI SINGH DEO:

SHRI KHAGEN MURMU:

SHRI JANARDAN MISHRA:

SHRI VIJAY BAGHEL:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) the core objective of the Scheme for Residential Education for Students in High Schools in Targeted Areas (SHRESHTA); and

(b) the extent to which the scheme aims to enhance educational and socio-economic conditions for the targeted group, specifically for the Scheduled Castes?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI RAMDAS ATHAWALE)

(a): The objectives of "The Scheme for Residential Education for Students in High Schools in Targeted Areas (SHRESHTA)" is to enhance the reach of development intervention of the Government and to fill the gap in service deficient Scheduled Castes (SCs) dominant areas, in the sector of education through grant-in-aid to the institutions (run by NGOs) and residential high schools offering high quality education

(b): The Scheme aims to provide environment for education and socio economic upliftment of the Scheduled Castes (SCs). Further, the Scheme provides easier access to the bright SC students to study in the best schools in the country, thereby securing their future opportunities.
